NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

: CP/690/IB/CB/2017

APPLICATION NUMBER

NAME OF THE PETITIONER

PETITION NUMBER

: ADIQUITY TECHNOLOGIES PVT LTD

: NETMEDS MARKET PLACE LTD NAME OF THE RESPONDENT(S)

: 9 RULE 6 UNDER SECTION

SIGNATURE S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

A. Ramesh Kremon

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2. K.M. ANAND

COUNTEL For OPERATIONAL

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Counsel for petitioner prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 23.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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